MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 134 Imphal, Thursday, September 25, 2025 (Asvina 3, 1947)

GOVERNMENT OF MANIPUR
SECRETARIAT: LAND RESOURCES DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR
Imphal, the 18th September, 2025

No.LDM-108/9/2025-REV-REVENUE: In pursuance to Governor-In-Council decision in its sitting held on 11th July, 2025, the Governor of Manipur is pleased to constitute the Committee of Officers under the Chairmanship of Chief Secretary, Government of Manipur for recommendation to the Government for grant of permission for sale deed registration of land Under Section 2 (g)(vi) of the Manipur Regulation of Sale Deed Registration (Amendment) Rules, 2023 in respect of Land Resources Department with the following Members:

1. Chief Secretary, Government of Manipur - Chairman
2. Administrative Secretary (Agriculture), Govt. of Manipur - Member
3. Administrative Secretary (Home), Government of Manipur - Member
4. Administrative Secretary (Law), Government of Manipur - Member
5. Administrative Secretary (Land Resources), Govt. of Manipur - Member

By Orders & in the name of the Governor,

TH. KIRANKUMAR,
Secretary (Land Resources),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 25-09-2025 17:44:29